



FORM B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016) FOR THE ATTENTION OF THE STAKEHOLDERS OF ROSEWOOD PROJECTS PRIVATE LIMITED		
Sl. No	PARTICULARS	DETAILS
1.	Name of Corporate Debtor	ROSEWOOD PROJECTS PRIVATE LIMITED
2.	Date of Incorporation of Corporate Debtor	19.03.1999
3.	Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies, Kolkata
4.	Corporate Identity No. (CIN) of Corporate Debtor	U70200WB1999PTC089011
5.	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	63/1, Charu Chand Place East, Ground Floor, Tollygunge, Kolkata, West Bengal - 700033
6.	Date of closure of Insolvency Resolution Process	02.07.2026
7.	Liquidation Commencement Date of Corporate Debtor	03.07.2026 (Liquidation order received on 6th July, 2026)
8.	Name and Registration Number of the Insolvency Professional acting as Liquidator	Mr. Vaibhav Khandelwal Reg. No.: IBBI/IPA-001/IP-P-02157/2020-2021/13348
9.	Address and e-mail of the Liquidator, as registered with the Board	6, Old Post Office Street, Temple Chambers, 3rd Floor, Room No-80, opposite Calcutta High Court, Kolkata-700001, vaaibhavkkhandelwal@gmail.com
10.	Address and e-mail to be used for correspondence with the Liquidator	6, Old Post Office Street, Temple Chambers, 3rd Floor, Room No-80, opposite Calcutta High Court, Kolkata -700001, cirp.rppl@gmail.com
11.	Last date for submission of claims	02.08.2026 (30 days from Liquidation Commencement Date: 03.07.2026)

Notice is hereby given that the Hon'ble National Company Law Tribunal, Division Bench, Court-I, Kolkata, has ordered the commencement of liquidation of Rosewood Projects Private Limited (hereinafter referred to as the 'Corporate Debtor') vide order dated 03.07.2026 passed in I.A. (IBC) (LIQ) No. 24/KB/2025 in C.P. (IB) No. 129/KB/2021, under Section 33 of the Insolvency and Bankruptcy Code, 2016.

The stakeholders of Rosewood Projects Private Limited are hereby called upon to submit their claims with proof on or before 02.08.2026 (being the date falling thirty days from the liquidation commencement date of 03.07.2026) to the Liquidator at the address mentioned against Item No. 10 above.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit their claims with proof in person, by post, or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Vaibhav Khandelwal
Liquidator

Date: 09/07/2026
Place: Kolkata

Registration no.: IBBI/IPA-001/IP-P02157/2020-2021/13348
Mobile No.: 9331689378